

OA 1620/04

REGISTRAR

22-3-07

List O.A./C.C.P./R.A.
before Hon'ble Bench for
Adm./F.O./F.H. On

28-5-07

REGISTRAR

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28.05.07

List O.A./C.C.P./R.A.
before Hon'ble Bench for
Adm./F.O./F.H. On

19.07.07

REGISTRAR

18/7/07.
Hon' Mr. P.K. Chatterji, Am.

Sri S. Ram Keshwari counsel for the applicant states that he would like to withdraw the OA as the reliefs prayed for has already been granted by the respondents, so it is infunctious. The OA is, therefore, dismissed as withdrawn for the reasons that it is infunctious. Sri D.P. Singh for respondents is Present.

Am.